

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No.851/2004

New Delhi this the 17th day of August, 2004

Hon'ble Shri S.A. Singh, Member (A)

Shri Azad Singh Dahiya,
Film Vedio Editor,
Doordarshan Kendra, Hissar
R/O Qr.no.10 Old Compound
Mandia House, Bhagwan Dass Road,
New Delhi.

..Applicant

(By Advocate Mrs Meenu Mainee proxy
for Shri B.S.Mainee)

VERSUS

1. Union of India through
The Secrretay, Ministry of
Information and Broadcasting,
Shastri Bhawan, New Delhi.
2. The Director General,
Doordarshan Kendra, Doordarshan
Bhawan, New Delhi.
3. Shri S.S. Rehman,
Director,
Doordarshan Keendra, Hissar.

..Respondents

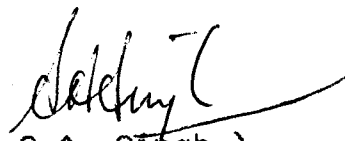
(By Advocate Shri Sachin Chauhan
proxy for Shri S.K.Pabbi)

O R D E R (ORAL)

(Hon'ble Shri S.A. Singh, Member (A)

This OA has been filed by the applicant seeking relief against the transfer order. Learned proxy counsel for the applicant states that the respondents have considered the case of the applicant favourably and therefore, she would like to withdraw the OA with liberty to agitate the same, if any, grievances survives.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.


(S.A. Singh)
Member (A)

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